

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

10. I.A. 52/2024

IN

C.P. 291/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON **12.04.2023**

NAME OF THE PARTIES: PSL Corrosion Control Services Limited

VS

The Registrar of Companies Goa

Appearance

For Applicant : Adv. Akshay Petkar a/w. Adv. Ankit Malu

SECTION 441 OF THE COMPANIES ACT, 2013

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

I.A. 52/2024

This application has been filed for early hearing of CP 291 of 2023.

In the absence of ROC, Goa's report C.P. 291 of 2023 could not be heard.

Today the report of ROC Goa has been placed before us which was lying with the registry due to absence of the CP No. in the report. I.A. is **allowed** and stands **disposed of**.

List the C.P. high on board on **04.06.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev--

Sd/-
LAKSHMI GURUNG
Member (Judicial)